



CABLE COMMUNICATIONS



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K. Srinivasa Rao
Managing Director

Date:

To
Sri Anil Kumar Bharadwaj
Advisor (B&CS)
Telecom Regulatory Authority of India (TRAI)
Mahanagar Doorsanchar Bhawan
Jawahar Lal Nehru Marg
New Delhi- 110002

Dear Sir,

**SUB: Response to Consultation Paper dated 7th Dec.2020 issued by the
Telecom Regulatory Authority of India (TRAI)**

I am a Local Cable Operator (LCO) reaching my subscribers with Satellite channels and through my local cable channels consisting of content relevant to them. I have gone through TRAI's recommendations dated 19th November 2014 on Regulatory Framework for Platform Services and MIB;s reference on TRAI's recommendations on Platform services offered by DTH Operators dated 13th Nov. 2019.

The Consultation Paper dated 7th Dec 2020 is aimed at killing the LCOs in the name of controlling and the Regulator has chosen to eliminate the local cable channels which are very much dear to the subscribers.

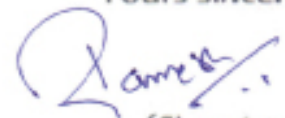
In view of this, I am submitting herewith my comments on the points raised by TRAI in its Consultation Paper. I request that my objections may kindly be considered and practical decision to hold the basic rights of the LCOs and the viewers are protected.

Thank you sir.

Place: TADEPALLIGUDEM

Date: 10-12-2020

Yours sincerely,


(Signature)

End: Comments on the Consultation Paper dated 7th dec. 2020